

CP NO. 26/59/2014  
RT NO.58/2016

Hem Shekhar J. Shah

...Petitioner

Versus.

M/S Ranbaxy Laboratories & Ors.

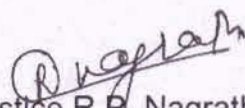
...Respondents

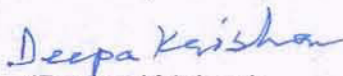
Present: Mr. Inder Jit Sharma, Advocate for Ms. Vandana S Bhandari,  
Advocate for petitioner.  
Mr. Rajesh Kumar Sharma, Senior Officer, Corporate Relations  
on behalf of respondent Company.

Mr. Rajesh Kumar Sharma has produced authority letter dated 20.09.2016 issued in his favour by the respondent Company to appear in this case for today. Learned counsel for the petitioner and the representative of the respondent Company, present both submit that Registered Office of M/s Sun Pharmaceutical Industries Ltd. which has taken over M/s Ranbaxy Laboratories is in Vadodara and therefore, the instant petition was required to be transferred to Ahmedabad Bench.

Learned counsel for petitioner submits that an application has been filed before the Principal Bench, NCLT, New Delhi with a prayer for transfer of the instant petition to Ahmedabad and that application was fixed for today. Learned counsel for petitioner seeks time to have further instructions.

Post the matter to 03.10.2016 for further proceedings.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

September 20, 2016  
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